

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 444**  
ANSWERED ON 05/02/2024

**UGC Draft Norms on Recognition of Colleges**

444. DR. PON GAUTHAM SIGAMANI:

Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the University Grants Commission has released draft norms on recognition of colleges in India;

(b) whether it is also true that the University Grants Commission has sought comments from the public on the new guidelines;

(c) whether it is also true that the responsibility of verification of the documents submitted are with the universities;

(d) whether it is also true that if any time, the information provided by the applicant college is found to be incorrect, the UGC may remove the name of the college from the list; and

(e) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(Dr. SUBHAS SARKAR)

(a) & (b): Yes Sir. The University Grants Commission (UGC) has prepared UGC (Recognition of Colleges under Clause (f) of Section 2 of the UGC Act) Regulations, 2023 and the same is placed on the UGC website for seeking comments/views of the stakeholders.

(c): Clause 5.2 of the draft Regulations provides that the affiliating university shall verify the details in the application.

(d) & (e): Clause 5.6 of the draft Regulations provides that if at any time, the information provided by the applicant college is found to be incorrect, the UGC may remove the name of the College from the list of recognized institutions under Section 2(f) of the UGC Act, 1956.

In addition, Clause 6 of the draft regulations specifies that the Commission may decide on physical or virtual verification of a College or constitute teams for such verification at any stage of application or at any time during the course of recognition on its own or upon receipt of any complaint against the accuracy and veracity of the information submitted to the Commission or hosted on the website of the college or any other complaint.

These Regulations are available at [https://www.ugc.gov.in/pdfnews/9081044\\_Draft\\_2f\\_Regulations\\_2023.pdf](https://www.ugc.gov.in/pdfnews/9081044_Draft_2f_Regulations_2023.pdf) .

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